

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4346/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the nd 22 September, 2021.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/244 dtd. 27.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, **from the evening of 24.09.2021 till the morning of 27.09.2021**, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4348

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/4347-A, dated 22.9.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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